



2026:AHC:6077

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 7130 of 2017

Abushad

.....Petitioner(s)

Versus

Deputy Director Of Consolidation Azamgarh And 15
Others

.....Respondent(s)

Counsel for Petitioner(s)	: Abhishek Kumar, Anjani Kumar Rai
Counsel for Respondent(s)	: Bhupendra Kumar Tripathi, Brijesh Kumar Mishra, C.S.C., Govind Krishna, Rameshwar Prasad Shukla, S.M. Mishra

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Sri Anjani Kumar Rai, (advocate), learned counsel for the petitioner submits that in the changed scenario the present petitioner does not want to press the instant writ petition. Therefore, the same may be dismissed as withdrawn.

2. Learned counsel for the contesting respondent has no objection to the prayer made by the learned counsel for the petitioner, as such the instant writ petition is dismissed as withdrawn.

January 9, 2026
Neetu

(Dinesh Pathak,J.)